

BEFORE THE NATIONAL GREEN TRIBUNAL (WESTERN ZONE) BENCH PUNE.

Affidavit of service

OA 84/2022

(Submission of delivery report of services to respondent no. 01, 02, 03)

In matter of:

1. MR. LALITKUNMAR NAMDEO CHAUDHARI. ----- Applicant

// VERSES //

1. STATE OF MAHARASHTRA & Others ----- Respondent

I, Mr. Lalitkumar Namdeo Chaudhari. Age. 49, Occupation – Farmer R/o 9, Shreeram colony, Faizpur Ta: Yawal, Dist: Jalgaon (Maharashtra State) above name applicant do hereby state on solemnly affirmation that the delivery report of services to respondent No (1), (2), & (3), which are scan of the original documents in compliance of The Hon'ble Tribunal order dated 22/05/2023 page no | 8 | to | 84 | attached herein are true and correct to the best of my knowledge and information solemnly affirmed on this 7th Day of month June 2023 at Jalgaon

Place: Jalgaon

Date: 07/07/2023


APPLICANT

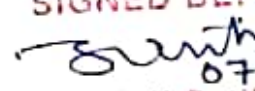
AFFIDAVIT

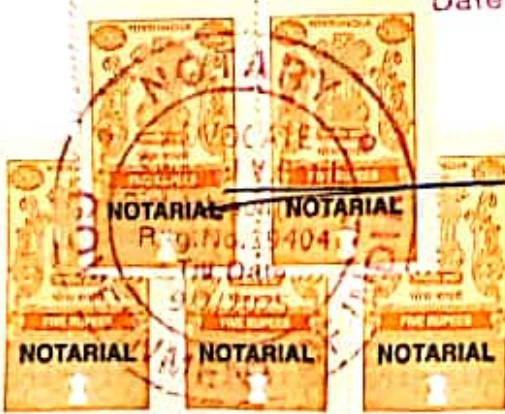
Solemnly affirmed and signed before me by Shri. Lalitkumar Namdeo of Faizpur Chaudhari age-49 Shri self whom I know Personally.

NOTED AND REGISTERED
Sr.No. 840
Contains Pages No. 01
Date: 07/06/2023

Verified and Solemnly
Affirmed Before me,

SIGNED BEFORE ME


07/06/2023
Swarnil V. Patil (R.No.19404)
Notary Public Govt. of India
8, J. T. Chambers, Jalgaon





To,

(Complaint-Settled Reply)

Sh. Lalitkumar Namdeo Chaudhari,
9 Shriram Colony, Faizpur Tal. Yawal,
Jalgaon

No: PG|Outward|161|2002757333|2023 dated at Jalgaon the 30.05.2023

Sub: Complaint regarding disposal of Article

Ref: This office letter of even no dated 25.05.2023

-oOo-

Dear Sir,

1. With reference to the above subject, it is to inform you that the Article No. CM471689624IN dated 29.11.2022 booked at Jalgaon Collectorate SO Paid/Delivered to the addressee on 01.12.2022
2. This is for kind information please. Case stands closed at this end.

Thanking you,

Yours sincerely,


Supdt of Post Offices
Jalgaon Dn, Jalgaon 425001



To,

(Complaint-Settled Reply)

Sh. Lalitkumar Namdeo Chaudhari,
9 Shriram Colony, Faizpur Tal. Yawal,
Jalgaon

No: PG|Outward|163|2002757316|2023 dated at Jalgaon the **02.06.2023**

Sub: Complaint regarding disposal of Article

Ref: This office letter of even no dated 25.05.2023

-oOo-

Dear Sir,

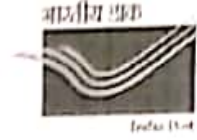
1. With reference to the above subject, it is to inform you that the Article No. CM471689615IN dated 29.11.2022 booked at Jalgaon Collectorate SO Paid/Delivered to the addressee on 01.12.2022.
2. This is for kind information please. Case stands closed at this end.

Thanking you,

Yours sincerely,


Supdt of Post Offices
Jalgaon Dn, Jalgaon 425001

DEPARTMENT OF POSTS
OFFICE OF SUPDT OF POST OFFICES
JALGAON POSTAL DIVISION, JALGAON 425001
Tel: 0257-2224288/2229679 e-mail: spjal.mah@gmail.com



To,

(Complaint-Settled Reply)

Sh. Lalitkumar Namdeo Chaudhari,
9 Shriram Colony, Faizpur Tal. Yawal,
Jalgaon

No: PG|Outward|162|2002757324|2023 dated at Jalgaon the 30.05.2023

Sub: Complaint regarding disposal of Article

Ref: This office letter of even no dated 25.05.2023

-oOo-

Dear Sir,

1. With reference to the above subject, it is to inform you that the Article No. CM471689638IN dated 29.11.2022 booked at Jalgaon Collectorate SO Paid/Delivered to the addressee on 01.12.2022
2. This is for kind information please. Case stands closed at this end.

Thanking you,

Yours sincerely,


Supdt of Post Offices
Jalgaon Dn, Jalgaon 425001